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बिह्यार JUDICIAL

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hell by the cantidate alongwith Nomination Paper

From 2.34, MAZIRGAMG...Constituency(Name of the Constituency)

Aged 60 years resident of Pu HAR PJ ATR Mention full postal address, a andidate at the above

Election, do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)

(1) I am a candidate set up by ATIYA JANTA PARTY (name of the political party ) / am contesting as an Independent candidate.

### (2) Details of PAN and status of filing of Income tax return :

SI. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1,	Self	BICPS 7592G	2013-14 (F·y)	RS: 300000=00 RI: 250000=00 (AGR
2.	Spouse-	NIL	H/A -	
3.	Dependent 1	HIL	H/A -	
4.	Dependent 2	HIL	N/A -	
5,	Dependent 3	HIL	N/A -	

### (3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

SI. No.	Offence	Description	COL
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	341,347,386,408, I.P.C —	H OF TRUE
(b)	Name of the court, Case No. and Date of order taking cognizance :	C. J. M. GAYA, ATRI P.S CASER 08.07.2005	0.80 98
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s)	HIL -	

4. Cases in which I have been convicted by a court of law(other those referred to in Form 26)

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :		HIL	-	64 Zerg-Zerg-	~ 0800	00	ALING
(b)	Name of the Court(s). Case No. and		NII		B B	10 1	-	h .
	Date(s) of order(s).				F	170	500	
	**************************************	1 / /	7		Z	A	54	

1023/00

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(5) That I give heigth below the details of the assets (movable and isamovable etc.) of mysels, my spouse and all dependents:

### A. Details of movable assets:

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given

In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given

 Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect at listed companies and as per books in case of non-listed companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
)	Cash in hand DEC-13	RS= 19400=00	RJ=12300=00	HIL	HIL	HIL -
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), S · B · Deposits with Financial MAHPUR Institutions, Non Banking Financial Companies and Cooperative societies and the S · B · Deposit S · V A amount in each such deposit S · V A	S-VA/C-2002 RS= 1096=0 BIHAR VIDH	D AN SHABHA BR 1528	HIL	HIL	HIL
(iii)	Details of investment in Bonds, RJ Debentures/shares and units in Dec companies/Mutual Funds and others and the amount.	= 193179=0	HIL	NIL	NIL	NIL .
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	HIL	NIL	HIL	HIL	NIL .
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	MIL	HIL	NIL	L.I.COF EHDIA RS= 20041=	HIL .
(vi)	Motor Vehicles/Aircrafts/ VEAR- Yachts/Ships (details of Make, 'I Registration No. etc, Year of 11 Purchase and amount)	2011 RS=99	000=00Cc0sT1 2750H1FC11 8848=00[11	11) HILBRI	3828 BELLA 018C-63PPLSC 24-6200 (1	BRPINIL
(vii)		GOLD-20GM RS=62000=0	GOLD- 20061 RJ=620000=1 61LVER-500	OGM HIL	HIL	HIL

Rd= 25000=00

altos lice

(vie	Any other assets such as v	alue of I	P BORE -315	NII	NIL	NIL -	MH
		RIF	HEANE K1 = 62000	=00	1111	-	
(ix,	Gross Total value	Rs=	2918303=00 F	Qu: 657300=00	NIL	RJ= 20041=0b	HIL

3. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment, should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-
(i)	Agricultural Land AT+ P0- Location(s) P-J - Survey number(s) DIJT-	PUHAR ATRI GAYA	HIL	PUNAR ATRI GIAYA	HIL	HIL
	Area (Total measurement in acres)	22, ACRE	HIL	09, ACRE	HIL	HIL
	Whether inherited property (Yes or NO)	λΕζ	HIL	YES	NIL	HIL
	Date of purchase in case of self acquired property	H/A	HIL	N/A	HIL	HIL
	Cost of Land (in case of purchase)at the time of purchase	H/A	HIL	NIL	HIL	HIL
	Any Investment on the land by way of development, construction etc.	N/A	HIL	HIL	HIL	HIL
	Approximate Current market value	440,0000=00	HIL	10,00000=00	HIL	HIL
ii)	Non-Agricultural Land Location(s) Survey number(s)	HIL	NIL	NIL	HIL	HIL
	Area (Total measurement in sq. ft.)	NIL	HIL	HIL	HIL	HIL
	Whether inherited property (Yes or NO)	HIL	NIL	HIL	HIL	NIL
- +0	Date of purchase in case of self acquired property	HIL	HIL	HIL	HIL	HIL
	Cost of Land (in case of purchase) at the time of purchase	HIL	HIL	HIL	HIL	HIL.
	Any Investment on the land by way of development, construction etc.	NIL	HIL	HIL	HIL	HIL
	Approximate Current market value	HIL	HIL	HIL	HIL	HIL
iii)	Commercial Buildings (including apartments) -Location(s) -Survey number(s)	NIL	HIL	HIL	HIL	HIL
	Built up Area (Total measurement in sq. fl.)	HIL	HIL	HIL	HIL	HIL

	Y leather inherited property (' es or NO)	HIL	HIL	NIL	HIL	HIL
	Daw of purchase in case of serf activitied property	NIL	HIL	NIL	HIL	HIL
	C vst of property (in case of prochase) at the time of prochase	NIL	HIL	HIL	NIL	HIL
	Any Investment on the property by way of development, construction etc.	HIL	HIL	HIL	HIL-	HIL
1	Approximate Current market value	NIL	HIL	HIL	NIL	HIL
iv)	Residential Buildings (including apartments,) AT+P0Location(s) P-3 Survey number(s) DIST-	PUHAR ATRI GAYA	HIL	NIL	NIL	NIL
	Area (Total measurement in sq. ft.)	10, DICMEL	HIL	HIL	HIL	HIL
	Built up Area (Total measurement in sq. ft.)	08,DICMEL	NIL	HIL	HIL	HIL
j	Whether inherited property (Yes or NO)	YES	HIL	HIL	NIL	HIL
	Date of purchase in case of self acquired property	H/A	HIL	HIL	HIL	HIL
	Cost of property (in case of purchase) at the time of purchase	N/A	HIL	NIL	HIL	HIL
	Any Investment on the land by way of development, construction etc.	N/A	HIL	HIL	HIL	HIL
	Approximate Current market RJ=	500000=00	NIL	NIL	HIL	HIL
)	Others (such as interest in property)	HIL	HIL	HIL	HIL	HIL
vi)	Total of Current Market Value of (i) to (v) above	4900000=00	HIL	RS= 100 0000=00	HIL	HIL

(6) I give herein below the details of liabilities/ dues to public financial institutions and government:

(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description DEC- 2013	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s)  Name of Bank or BANKOF BAODA Amount outstanding FC-13 MANPUR Nature of loan S. B. I GAYA BATA	) 13=329954=	NII	HIL	NIL	HIL
	Loan or dues to any Dig RJ = 746 individuals/ Entity other than mentioned in (i) above.  Name(s)  Amount outstanding  Nature of loan	879=00 HIL	HIL	HIL	HIL	HIL

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	A-ny other liability	NIL	HIL	HIL	HIL	HIL
	Grand total of liabilities RJ:	1377966-00	HIL	HIL	NIL	NIL
(ii)	Dues to departments dealing Four with government SCARPIO DEC	-LOAN OR/W -13 RJ = 204000 =	00 HIL	HIL	HIL	MIL
	Dues to departments dealing with supply of water	NIL .	HIL	HIL	HIL	HIL
	Dues to departments dealing with supply of electricity	NIL	NIL	HIL	HIL	NIL
	Dues to departments dealing with supply of telephones/mobiles	HIL	HIL	HIL	HIL	HIL
	Dues to departments dealing with government transport (including aircrafts and helicopters)	HIL	NIL	NIL	HIL	HIL
	Income Tax Dues	NIL	HIL	HIL	HIL	HIL
	Wealth Tax Dues	NIL	NIL	HIL	HIL	HIL
	Service Tax Dues	NIL	HIL	NIL	NIL	NIL
	Municipal /Property Tax Dues	HIL	HIL	HIL	NIL	HIL
	Sales Tax Dues	NIL	HIL	HIL	HIL	HIL
	Any other dues	HIL	NIL	HIL	NIL	HIL
	Grand total of all Govt. dues	RS= 204000=00	HIL	HIL	HIL	HIL

# (7) Details of profession or occupation: a. Self....M.L.A

b. Spouse ....H.Q.I.S.E. WIFE

(8) My educational qualification is as under: NAME OF COLLEGE - A.N. COLLEGE GAYA, BIHAR

G.A. MAGADH UNIVERCITY, BODHGAYA - 1974 BIHAR

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)

## (9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum. BIRENDRA SINGH
2.	Full postal address AT+ P0 -	PUHAR P.J- ATRI- DIST- GAYA
	Number and Name of the constituency and state	234 WAZIRGANG, BIHAR
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	GHARATIYA JANTA PARTY
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	NOT APPLIABLE

	co	Total number of Pending urt (s) have taken cognizar	cases where the	e	OHI	E		
5		lo of		In	ear for which Is come Tax Retu	irn filed	T. real	Income Shawa
-	-	) Candidate		2	013-14 (F		3000	000=00
-	-	Spouse: Dependents			H/A	RJ=	250	000 =00 (AGR
6.	10	The second secon			N/A		. !	4/A
13.		Description	of Assets and					
Α.	-	Managht	Self	Spouse		THE RESERVE AND ADDRESS OF THE PERSON NAMED IN		Dependent-III
		Asset (Total value)	Rs= 2918303=	00 6573	00:00 HILI	17: 5000	11=00	NIL
B.		The state of the s	=4900000=0	D HIL	R1= 1000000=0	O NIL		HIL
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	N/A	N/A	H/A	H/A	). 	N/A
	(ii)	Approximate Current Market Price of Asset (Total Value)	N/A	N/A	H/A	H/A		H/A
7		Liabilities LEG/SATIVE						
		(i) Government ASSEMBL dues (Total) DEC-13			NIL	HIL		HIL
		(ii) Loans from Bank, RS Financial Institutions and others (Total)	-		HIL	HIL		HIL
8.	Hi	ghest educational qualific	ation: NAM	E OF	COLLEGE-	A- N- C	OLLE	GE GAYA (
	((	Give details of School / Un urse) (Name of the Schoo	MAGI iversity educat	ion with	VERSITY full form of the	BODHO certificate	AYA diplo	- 1974 ma/degree

#### VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;

(h) I. my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at Duty 4 this the 19 day of 1	2013
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contract ( ) ( ) ( )	Subjectivity the a sparent
Date Outh Commission	R. W. 16)41) But Coele: 19(12/1)

- Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

  2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.
  - 3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned
  - 4. The affidavit should be either typed or written legibly and neatly.